

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4200

ANSWERED ON:21.04.2010

UPPER YAMUNA REVIEW COMMITTEE

Ajnala Dr. Rattan Singh;Bairwa Shri Khiladi Lal;Meghwal Shri Bharat Ram;Ola Shri Sheesh Ram;Patel Shri Devji

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether any agreement on distribution of water from Yamuna river has been signed between concerned States including Rajasthan;
- (b) if so, the details thereof and the salient features of the agreement;
- (c) whether the State Government of Rajasthan has received its share of water from Yamuna as per the agreement;
- (d) if so, the details thereof alongwith the districts benefited/likely to be benefited as a result thereof and if not, the reasons therefor;
- (e) whether any meeting of Upper Yamuna Review Committee (UYRC) has been held after submission of report by the Empowered Committee;
- (f) if so, the details thereof and the outcome of the meeting; and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) & (b) A Memorandum of Understanding (MoU) amongst the States of Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and National Capital Territory of Delhi regarding the allocation of surface flow of river Yamuna upto Okhla was signed on 12.5.1994. As per the MoU, the following is the allocation of the utilisable water resources of river Yamuna assessed on mean year availability:

1. Haryana 5.730 BCM
2. Uttar Pradesh 4.032 BCM
3. Rajasthan 1.119 BCM
4. Himachal Pradesh 0.378 BCM
5. Delhi 0.724 BCM

(c) No, Sir.

(d) The Upper Yamuna River Board (UYRB) has allocated Rajasthan's share of Yamuna water from Tajewala and Okhla Headworks. Presently, no supply is being made to Rajasthan from Tajewala Headworks due to non-convergence between Rajasthan and Haryana on supply of Yamuna water to Rajasthan through Western Yamuna Canal. The allocated share from Okhla headworks is not reaching Rajasthan in full due to unauthorized pumping from Gurgaon Canal, need of repairs to Bharatpur feeder and Rajasthan link canal etc.

Presently a part of Bharatpur district is being benefited by Yamuna water. Jhunjhunu & Churu districts are proposed to be benefited by supplies from Tajewala Headworks.

(e) & (f) No, Sir.

(g) The final report of the Empowered Committee indicated no convergence. However, subsequently the Engineer-in-Chief, Irrigation

Deptt. Haryana submitted a concept report of Yamuna-Churu Canal to the Chairman, Central Water Commission (CWC). After CWC examined the report and furnished comments to UYRB, the Chairman, UYRB has convened a meeting of Chief Engineers of Haryana, U.P., Rajasthan and Delhi to discuss the report on 13.4.10. As Haryana has stated that it would like to share the cost and benefits of the proposed canal from Yamuna to Churu, the State has been requested to do the needful so that the matter may be discussed further in UYRB and UYRC may be apprised accordingly.